

CENTRAL ADMINISTRATIVE TRIBUNAL  
Calcutta Bench.

No. T.A. 10 of 1997 (CO 8206(w) of 1985)

Present : Hon'ble Dr. B.C.Sarma, Member (A)

Hon'ble MR. D.Purkayastha, Member (J)

V.S.RABINDRAN

VS.

UNION OF INDIA & ORS.

For applicant : NOne.

for respondents : NOne.

Dte of order : 29.10.97.

O R D E R

This application has been filed by a Constable of Central Industrial Security Force raising certain grievances. Since the applicant is a member of the armed force of the Union, this Tribunal does not have any jurisdiction to adjudicate the dispute. Accordingly, it is ordered this petition be returned to the High Court at Calcutta.

MEMBER (J).

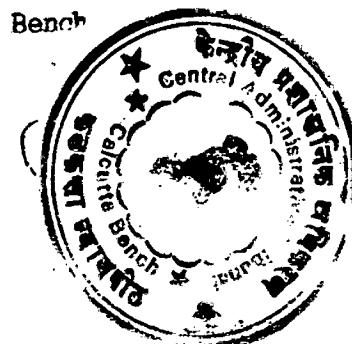
MEMBER (A)

इत्यापि प्रति प्रमाणित  
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20/11/97  
Court Officer

केन्द्रीय प्रशासनिक अधिकरण  
Central Administrative Tribunal

कलकत्ता न्यायालय  
Calcutta Bench



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